

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.04.2024 AT 01:30 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IBC)/44/9/AMR/2019	Main Case	9 of IBC	Vind Infra Power Pvt Ltd Vs Sunshine Infraengineers India Pvt Ltd
	IA (IBC)/131/2024	U/Reg. 15 of IBBI(Liquidation Process) Reg's, 2016	Kammula Prabhakar Rao, Liquidator of M/s Sunshine Infra Engineers India Private Limited
	IA(IBC)/371/2023	U/S 42 R/W 60(5) of IBC, 2016	Sree Devi Prasad Agencies Vs Kammula Prabhakar Rao Liquidator for Sunshine Infra Engineers India Pvt Ltd

**ORDER**

**IA (IBC)/131/2024:**

**Present:** None appears for the Applicant.

This application has been filed by the Liquidator seeking to take on record the progress report for the quarter ended 31.03.2024. Heard. The report is taken on record. Accordingly, IA (IBC)/131/2024 is allowed and disposed of.

**IA(IBC)/371/2023:**

**Present:** None appears for both the parties.

**This application is dismissed for non prosecution.**

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**